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* IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 9064/2022 and CM APPL, 27218/2022 +

ATC TELECOM	ATC TELECOM INFRASTRUCTURE			
PRIVATE LTD.			Petitioner	
	Through:	Mr Karam Sachd	ev, Mr Agrim Arora	

versus

..... Respondents

UNION OF INDIA & ORS. Mr Asheesh Jain, CGSC with Mr Through:

Gaurav Kumar and Ms Ria Khanna, Advocates for R-1. Mr Ambuj Ojha, Advocate for R-6. Mr D,Costa and Mr Karan Mathur, Advocate for R-11. Mr K.R. Sasiprabhu, Mr Vishnu Sharma and Mr Maman Shishodia, Advocates for R-17. Ms Kavita Jha, Mr Shammi Kapoor, Ms Swati Agarwal and Ms Prachi Jain. Advocates for R-20. Mr Kumar Visalaksh, Mr Udit Jain and Ms Virangana, Advocates for R-25 to 27. Mr Gajendra Maheshwari and Mr Siddharth Punj, Advocates.

and Mr Sumit Khadaria, Advocates.

CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE AMIT MAHAJAN **O R D E R** 19.02.2024

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A request for an adjournment has been circulated by the learned 1. counsel for the petitioner with the consent of the learned counsel for the respondents.

The petition was last heard on 25.05.2023. 2.

This is a digitally signed order.

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3. The same is released from being part heard.

4. List before the concerned Roster Bench on 15.03.2024, subject to orders of Hon'ble the Acting Chief Justice.

VIBHU BAKHRU, J

AMIT MAHAJAN, J

FEBRUARY 19, 2024 RK